

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

No. L-1/261/2021/CERC

Dated: 04.07.2024

**NOTIFICATION**

Whereas, the Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) (Second Amendment) Regulations, 2024 (hereinafter 'Second Amendment Regulations') was published in the Gazette of India Extraordinary (Part-III, Section-4, No. 469) on 1.07.2024;

Whereas, Regulation 1.2 of the Second Amendment Regulations provides that these regulations shall come into force from such date as notified by the Commission;

And now, therefore, it is notified that the Second Amendment Regulations shall come into force with effect from 15.07.2024.

**Sd/-**

**(Harpreet Singh Pruthi)  
Secretary**